# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.02.2018 AT 10.30 AM

CP (CAA) No. 69/230/HDB/2018
Pyro BKP Telecom Pvt Ltd
Pyro BKP Telecom Pvt Ltd
230

### Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Rajn for V.S. Rajn propelitmen	Advocate	Vbraju   Ogmail · cm 9849120947	al

### Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
	Designation	Designation E-mail & Telephone No.

## ORDER

Heard Mr.V.B.Raju for Mr.V.S.Raju, the Learned Counsel for the Petitioner.

Issue notice to all statutory authorities including the Income Tax Dept. and submit the same as proof.

Post the case on 04.04.2018.

Member (T)

Member (J)